

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.217 – IA/194(AHM)2021
ITEM No.218 – IA/217(AHM)2021
ITEM No.219 – IA/326(AHM)2021 in IA/217 of 2021
in
CP(IB) 272 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Clematis Trading Co Pvt Ltd & Ors
V/s
ACTIF Corporation Ltd

.....Applicants

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the applicant/RP : Mr. Nandish Chudgar Adv. in IA/194(AHM)2021
For Interveners : Mr. Lokesh Malik Adv.

ORDER

Re-list before the regular bench on 19.03.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)